

ESS ESS PREET FINANCE PRIVATE LIMITED

CIN: [U67120JK1997PTC001638]

Regd. Office: 98/1, Railway Road, Nanak Nagar, Jammu, J&K- 180004

E-Mail: singhrajpal000@gmail.com

SCHEDULE I

FORM A

PUBLIC ANNOUCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF "ESS ESS PREET FINANCE PRIVATE LIMITED"

1.	NAME OF CORPORATE PERSON	ESS ESS PREET FINANCE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	27.03.1997
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (ROC), JAMMU
4.	CORPORATE IDENTIFICAION NUMBER OF CORPORATE PERSON	U67120JK1997PTC001638
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	98/1, RAILWAY ROAD, NANAK NAGAR, JAMMU, JAMMU AND KASHMIR - 180004
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25.08.2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWAJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)- 160104 E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M) IP REGD. No. :- IBBI/IPA-002/IP-N00215/2017-18/10667
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24.09.2023

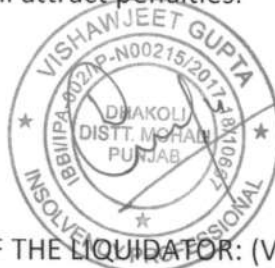


Notice is hereby given that the "ESS ESS PREET FINANCE PRIVATE LIMITED" has commenced voluntary liquidation on 25.08.2023.

The stakeholders of "ESS ESS PREET FINANCE PRIVATE LIMITED" are hereby called upon to submit a proof of their claims, on or before 24.09.2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



NAME OF THE LIQUIDATOR: (VISHAWJEET GUPTA)

Date: 25.08.2023

Place: DHAKOLI, DISTT. MOHALI (PUNJAB)